

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal no. 74 of 2013 &**  
**IA No.120 of 2013**

**Dated : 9<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Paschim Gujarat Vij Co. Ltd. & Anr. ...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr ...Respondent(s)**

**Counsel for the Appellant(s): Ms. Swagatika Sahoo**

**Counsel for the Respondent(s):**

**ORDER**

Post the matter for Admission on **10.04.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

mk/vt